### APPOINTMENT OF DOCTORS IN CENTRAL RAILWAY

4. DR. R. K. CHAKRABARTI:

SHRI SARDAR AMJAD AU:

SHRI PRANAB KUMAR MUKHERJEE:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that *ad hoc* appointments of doctors have been made in the Central Railway during the last two months;
- (b) whether Government have received any complaints to the effect that discriminatory behaviour is shown or harsh treatment is meted out to the doctors from other States working in the Central Railway by the higher medical authorities in that Railway; and
- (c) if so, what steps Government propose to take to prevent such a situation?

THE DEPUTY MINISTER IN THE MINISIRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Yes.

- (b) No.
- (c) Docs not arise.

# MALAVIYA COMMITTEE RETORT ON O.N.G.C.

5. SHRI GURUMUKH SINGH MUSA

FIR:

SHRI SARDAR AMJAD ALI:

SHRI J. S. TILAK:

DR. R. K. CHAKRABARTI:

SHRI SANAT KUMAR RAHA:

SHRI KRISHAN KANT:

SHRI K. B. CHETTRI:

SHRI CHANDRA SHEKHAR:

SHRI V. B. RAJU:

SHRI BRAHMANANDA PANDA:

SHRI SURAJ PRASAD:

SHRI BHOI.A PRASAD:

SHRI YOGENDRA SHARMA:

DR. Z. A. AHMAD:

SHRI K. P.SUBRAMANIA MENON:

SHRI K. R. VENKATARAMAN:

SHRI A. G. KULKARNI:

SHRI S. B. BOBDEY:

SHRI V. R. PR ASH AR:

SHRI SHYAMLAL GUPTA:

SHRI M. K. MOHTA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether the report of the Malaviya Committee on the reorganisation of Oil and Natural Gas Commission has since been examined; and
- (b) if so, the details of the recommendations accepted by Government and what steps are being taken to implement them?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE): (a) The examination of the Report is still continuing.

fb) Does not arise.

#### **DRILLING IN JAMMU**

6. SHRI KRISHAN KANT:

SHRI V. B. RAJU:

SHRI BRAHMANANDA J'ANDA:

SHRI J. S. TILAK:

SHRI GURUMUKH SINGH MUSA FIR:

SHRI CHANDRA SHEKHAR:

Will tlie Minister of PETROLEUM AND CHEMICALS be pleased to state the latest position of the deep wel! being drilled in

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE): Drilling at Well No. 1 at Surinsar in J&K State has readied a depth of 3665 metres, so far. At present, the drilling is suspended as the drin-strrng had got stuck up in the hole and operations are in progress to clear the hole.

#### COMMITTEE ON SHARING OF WATERS

7. SHRI THILLAI VILI.ALAN:

SHRI K. A. KRISHNASWAMY:

Will the Minister of IRRIGATION AND POWER be pleased to si

- (a) whether Government propose to sc up a permanent Committee to look afte the sharing of waters of different rivers il the country; and
  - (b) if so, what ave the details thereof?

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THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BAIJNATH KUREEL): (a) and (b) As a result of increasing use of water resources of ihe country and the programmes of larger utilisation in the future, the need has been recognised for evolving a national water policy so as to ensure a continuous appraisal of the needs for water and the utilisation of available water for different purposes in the interest of the Country as a whole. The various aspects including organisational ones, involved in evolving and implementing such a national water policy including the legal considerations are under stud;

#### IRRIGATION PROJECTS IN MYSORE

8. SHRI VEERENDRA PATIL:

DR. K. NAGAPPA ALVA:

Will tlie Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether the Mysore Government have sought special assistance from Central Government to the tune of 30 to 35 crores of rupees a year Ior six years to expedite completion of their irrigation projects; and
- (b) if so, the decision taken by Government of India in this behalf?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BAIJ NATH KUREEL): (a) and (b) The Mysore Government has approached the Central Government for the special assistance of Rs. 30 crores annually for a period of six years for four of their major irrigation projects. A study Team was sent hy the Planning Commission to Mysore in early October, 1972 to assess the requirements for upper Krishna stage I Malaprabha and Ghataprabha Stage II projects. The team has submitted their re-Dorl which is being considered in the Planning Commission.

# QUARTERS! FOR DOCTORS WORKING IN

RAILWAYS

- 9. DR. R. K. CIIAKRABARTI: Will he Minister of RAILWAYS be pleased to tate:
- (a) what arrangements have been made y the South Eastern Railway authorities >r providing suitable residential accommo-Ition to the doctors working in different llwaj hospitals; and

(b) whether it is a fact that Government have slopped building additional residential accommodation for railway doctors and if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Construction of quarters for doctors is included in the Works Programme from year to year in ac-codrance with the availability of funds. Whenever any extensions to Hospitals or additional Health Units are required, provision of quarters for the medical staff is also kept in view.

#### (c) No. Construction

## OI- RAILWAY LINE FROM HIIBLI TO KARWAR

10. SHRI VEERENDRA PATIL:

DR. K. NAGAPPA ALVA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whelher Government have received any requests for the construction of a railway line from Hubli to Karwar; and
- (b) if so, what action has been taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Yes.

(b) Preliminary Engineering and Traffic Surveys for a rail link between Hubli and Karwar have been sanctioned, and ihe surveys are in progress. A decision regarding (onstruction of this line will be taken after the surveys are completed and reports theieof examined.

#### टिकट चैकरों को रिनंग स्वाफ के रूप में मानना

- 1!. श्री श्रो३म् प्रकाश त्यासी : : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :
- (क) क्या यह सच है कि रेल गाड़ी में चलने वाले गार्ड, कण्डक्टर गार्ड, ग्रीर कर्माश्यल गार्ड को विशेष यात्रा-भत्ता दिया जाता है ग्रीर उन्हें रिनंग स्टाफ माना जाता है जब कि उसी गाड़ी में चलने वाले टिकट चैकरों को रिनंग स्टाफ नहीं माना जाता है;